

HIGH COURT OF SIKKIM
GANGTOK

No. 36 /Confdl/HCS

Date: 13/10/2018

NOTIFICATION

In view of Notification No. 69/Home/2018 dated 10.10.2018, issued by the Home Department, Government of Sikkim, Hon'ble the Acting Chief Justice is hereby pleased to declare 15th October, 2018 as holiday for the High Court of Sikkim and Subordinate Courts of Sikkim. In lieu thereof 27th October, 2018 is declared as Court working day in the High Court.

The Subordinate Courts of Sikkim shall follow the Government Calendar.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No.: 10816-87/43
Dated: 13-10-18
Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi – 110 201.
2. The Secretary to the Government of India, Ministry of Home Affairs, New Delhi.
3. The Registrar General, High Court of _____
4. The Secretary, Bar Council of India, New Delhi.
5. The Additional Chief Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. The Additional Registrar-cum-PPS to Hon'ble the Acting Chief Justice, High Court of Sikkim, Gangtok.
7. The PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
8. The Special Secretary to Hon'ble the Chief Minister of Sikkim, Government of Sikkim, Gangtok.
9. The Advocate General, Government of Sikkim, Gangtok.
10. The Additional Advocate General, Government of Sikkim, Gangtok.
11. The Chief Secretary, Government of Sikkim, Gangtok.
12. The Additional Chief Secretary, Home Department, Government of Sikkim, Gangtok.
13. The Legal Remembrancer –cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
14. The District & Sessions Judge (North) at Mangan.
15. The District & Sessions Judge (East) at Gangtok.
16. The District & Sessions Judge (South) at Namchi.
17. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.

19. The District & Sessions Judge (Spl. Div. -II) at Gangtok.
20. The District & Sessions Judge (Spl. Div. -I)I/C at Gangtok.
21. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
22. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
23. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
24. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
25. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
26. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
27. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.
28. The Civil Judge -cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
29. The Civil Judge-cum-Judicial Magistrate, Rongli Sub- Division (I/C), East Sikkim.
30. The Civil Judge-cum-Judicial Magistrate, Rangpo Sub- Division (I/C), East Sikkim.
31. The Civil Judge-cum-Judicial Magistrate, Jorethang Sub- Division (I/C), South Sikkim.
32. The Civil Judge-cum-Judicial Magistrate, Yangang Sub- Division (I/C), South Sikkim.
33. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
34. The Civil Judge-cum-Judicial Magistrate (South) at Namchi.
35. The Civil Judge-cum-Judicial Magistrate (North) at Mangan, Stationed at Gangtok.
36. The President, Bar Association of Sikkim.
37. The President, Namchi Bar Association, South Sikkim.
38. The District Magistrate (East) at Gangtok.
39. The District Magistrate (West) at Gyalshing.
40. The District Magistrate (North) at Mangan.
41. The District Magistrate (South) at Namchi.
42. The Additional Secretary(Confdl), Home Department for publication in the Government Gazette.
43. All Section In-charge, High Court of Sikkim, Gangtok.
44. The Computer Cell, High Court of Sikkim, Gangtok.
45. Notice Board,
46. Guard file &
47. File.

N. C. Sharma
REGISTRAR GENERAL